

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1145
TO BE ANSWERED ON 10.02.2025**

COVERAGE OF ESI SCHEME IN RAJASTHAN

†1145. SHRI HARISH CHANDRA MEENA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has set any specific time limit for ensuring full coverage in 103 districts in Rajasthan and the country which are partially covered under the Employees State Insurance (ESI) Scheme and if so, the details thereof; and**
- (b) whenever the Government has launched any new initiative or scheme to coordinate with the State Governments for effective implementation of ESI scheme in non-notified or partially notified districts and if so, the progress made so far as a result thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) & (b): Rajasthan is fully notified under the Employees' State Insurance Act 1948. As per section 58 of the Employees' State Insurance Act, 1948, the State Government shall provide medical facilities to the insured persons and their families. ESI Corporation has been requesting the State Governments for putting the medical arrangement in place for coverage of the remaining areas.
